

It was decided in the BAC.

**PROF. MADHU DANDAVATE :** Before the session is over ?

**MR. SPEAKER :** No, no. It was decided not to discuss it. You come to me, I will tell you what happened.

*(Interruptions)*

[Translation]

**SHRI RAM NAGINA MISHRA :** Mr. Speaker, Sir, in Delhi in the name of Hindi...

**MR. SPEAKER :** I have seen.

[English]

I am taking action against them. That will be rectified.—*(Interruptions)*

[Translation]

**SHRI RAM NAGINA MISHRA :** Mr. Speaker, Sir, I have a paper with me in which it has been stated by the Executive Councilor that Delhi Police have become robbers. They are imposing fines on thousands of people. I want that you should take urgent action. The Delhi Administration is saying that the Delhi Police are looting...  
*(Interruptions)*

[English]

**SHRI INDRAJIT GUPTA :** Sir, regarding your critical observations about Members not being present, if I remember aright...*(Interruption)*

**MR. SPEAKER :** Yes, Sir, I said it.

**SHRI INDRAJIT GUPTA :** If I remember aright, the Bhopal issue was discussed on a Call Attention Motion where only five Members could participate; other Members could not participate even if they wanted to.

**MR. SPEAKER :** I said it. I did it intentionally to warn my Members that they should take interest, I am not doing anything wrong.

**SHRI INDRAJIT GUPTA :** It was a discussion on a Call Attention.

**MR. SPEAKER :** Now Papers laid.

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**PAPERS LAID ON THE TABLE**

**Review on the working of and Annual Report of Rehabilitation Industries Corporation Ltd., Calcutta for 1984-85**

[English]

12.09 hrs.

**THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) :** I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1984-85.
- (2) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1677/85]

**Annual Report and Review on the Working of National Institute of Rehabilitations Training and Research for 1984-85 and National Institute for the Mentally Handicapped, Secundrabad for 1984-85**

**THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI) :** I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the National Institute of Rehabilitation Training and Research for the year 1984-85.

[Placed in Library. See. No. L.T. 1678/85]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 1984-85.

[Placed in Library. See. No. L.T. 1679/85]

**Annual Report and Review on the Working of Institute of Applied Manpower Research, New Delhi for 1984-85**

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : I beg to lay on the Table :**

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1984-85 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1984-85.

[Placed in Library. See. No. L.T. 1680/85]

**Navy Leave (First Amendment) Regulations 1985 and Statement for delay, Cantonments (Regulation of Procedure of Committees for Arbitration, Rules 1985; Lucknow Cantonment Registration and Control of Dogs and Prevention of Rabies (Amendment) Byelaws, 1984 etc.**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM**

(SHRI H. K. L. BHAGAT) : On behalf of Shri Arun Singh, I beg to lay on the Table :

- (1) A copy of the Navy Leave (First Amendment) Regulation, 1985 (Hindi and English versions) Published in Notification No. S.R.O. 117 in Gazette of India dated the 15th June, 1985, under section 185 of the Navy Act, 1957.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above.

[Placed in Library. See. No. L.T. 1681/85]

- (3) A copy of the Cantonments (Regulation of Procedure of Committees of Arbitration) Rules, 1985 (Hindi and English versions) published in Notification No. S.R.O. 235 in Gazette of India dated the 16th November, 1985 under sub-section (3) of section 281 of the Cantonments Act, 1924.
- (4) A copy of the Lucknow Cantonment Registration and Control of Dogs and the Prevention of Rabies (Amendment) Bye-laws' 1984 (Hindi and English versions) published in Notification No. S.R.O. 1/2/189 in Gazette of India dated the 17th August, 1985 under sub-section (4) of section 284 of the Cantonments Act, 1924,
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (4) above.

[Placed in Library. See No. L.T. 1682/85]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Defence

Studies and Analyses, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T. 1683/85]

- (7) (i) A copy of the Annual Administration Report (Hindi and English versions) of Sixty-two Cantonment Boards for the year 1984-85.
- (ii) A copy of the Annual Consolidated Accounts (Hindi and English versions) of Sixty-two Cantonment Boards for the year 1984-85.
- (iii) A copy of the Bi-Annual Audit Report (Hindi and English versions) on the Accounts of the Sixty-two Cantonment Boards for the year 1984-85.

[Placed in Library. See No. L.T. 1684/85]

#### Notification under Customs Act. 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of Notification No. G.S.R. 900(E) (Hindi and English versions) published in Gazette of India dated the 11th December, 1985 together with an explanatory memorandum regarding revised rates of exchange for conversion of Austrian Schillings, Belgian Francs, Danish Kroners, Deutsche Marks, Dutch Guilders, French Francs, Italian Lire and Swedish Kroners into Indian Currency or vice-versa, under section 159 of the Customs Act, 1962.

[Placed in Library. See No. L.T. 1685/85]

**Reviews on the Working of and Annual Reports of Uranium Corporation of India Ltd, Jaduguda for 1984-85, Indian Rare Earths Ltd., Bombay for 1984-85, Electronic Trade and Technology Development Corporation Ltd., New Delhi for 1984-85 etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC

ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (a) (i) A statement regarding Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda, for the year 1984-85.
- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1686/85]

- (b) (i) A statement regarding Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1984-85.
- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1687/85]

- (c) (i) A statement regarding Review by the Government on the working of the Electronic Trade and Technology Development Corporation Limited, New Delhi, for the year 1984-85.
- (ii) Annual Report of the Electronic Trade and Technology Development Corporation Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments

of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1688/85]

- (d) (i) A statement regarding Review by the Government on the working of the CMC Limited, Secunderabad, for the year 1984-85.

- (ii) Annual Report of the CMC Limited, Secunderabad, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1689/85]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Academy of Sciences, Bangalore, for the year 1984-85.

[Placed in Library. See No. L.T. 1690/85]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Bombay, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre, Bombay, for the year 1984-85.

[Placed in Library. See No. L.T. 1691/85]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T. 1692/85]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Raman Research Institute, Bangalore, for the year 1984-85.

[Placed in Library. See No. L.T. 1693/85]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1984-85.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1984-85 together with Audits Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Astrophysics, Bangalore, for the year 1984-85.

[Placed in Library. See No. L.T. 1694/85]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on

the working of the Indian Institute of Geomagnetism, Bombay, for the year 1984-85.

[Placed in Library. See No. L.T. 1695/85]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1984-85 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Tropical Meteorology, Pune, for the year 1984-85.

[Placed in Library. See No L.T. 1696/85]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Hyderabad, for the year 1984-85.

[Placed in Library. See No. L.T. 1697/85]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1984-85 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1984-85.

[Placed in Library. See No. L.T. 1698/85]

**Notification under Andhra Scientific Company Ltd. (Acquisition and Transfer of Undertakings) Act, 1982, Reviews on the Working of and Annual Reports of Bharat Dynamics Ltd. Hyderabad for 1984-85, Bharat Earth Movers Ltd. for 1984-85, etc. etc.**

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES, (SHRI SUKH RAM) : I beg to lay on the Table—**

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 31 of the Andhra Scientific Company Limited, (Acquisition and Transfer of Undertakings) Act, 1982 :—

(i) The Andhra Scientific Company Limited (Acquisition and transfer of Undertakings) (Intimation regarding Mortgage, Charge, lien or other interest in any Property) Rules, 1985 published in Notification No. S.R.O. 13(E) in Gazette of India dated the 1st November, 1985.

(ii) The Andhra Scientific Company Limited (Acquisition and Transfer of Undertakings) Administration of Funds Rules, 1985 published in Notification No. S.R.O. 14(E) in Gazette of India dated the 1st November, 1985.

[Placed in Library. See No. L.T. 1699/85]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) A statement regarding Review by the Government on the working of the Bharat Dynamics Limited, Hyderabad, for the year 1984-85.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad,

for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1700/85]

(b) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, for the year 1984-85.

(ii) Annual Report of the Bharat Earth Movers Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1701/85]

(c) (i) A statement regarding Review by the Government on the working of the Garden Reach Ship Builders and Engineers Limited, for the year 1984-85.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1702/85]

(d) (i) A statement regarding review by the Government on the working of the Pragya Tools Limited for the year 1984-85.

(ii) Annual Report of the Pragya Tools Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1703/85]

(e) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited, for the year 1984-85.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 1704/85]

**Annual Report and Review on the Working of National Institute of Public Cooperation and Child Development, New Delhi for 1984-85**

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1984-85 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T. 1706/85]

**Annual report and review on the working of Padmaja Naidu Himalayan Zoological Park, Darjeeling for 1984-85.**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling for the year 1983-84 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of

the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1983-84 (b) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1705/85]

**Notification under All India Services Act, 1951, Annual Report and Review on the working of Central Civil Services Sports Board, New Delhi for 1984-85.**

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(i) The Indian Administrative Service (Pay) Eleventh Amendment Rules, 1985 published in Notification No. G.S.R. 884(E) in Gazette of India dated the 4th December, 1985.

(ii) The All India Services (Leave) Amendment Rules, 1985 published in Notification No. G.S.R. 1111 in Gazette of India dated the 30th November, 1985.

[Placed in Library. See No. L.T. 1707/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Sports Board, New Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Civil Services Sports Board, New Delhi, for the year 1984-85.

[Placed in Library. See No. L.T. 1708/85]

12.10 hrs.

### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

#### Tenth Report

SHRI M. THAMBI DURAI (Dharam-puri) : I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

### COMMITTEE ON ESTIMATES

[English]

#### Twentieth Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to present the Twentieth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Eighty-second Report of the Committee (7th Lok Sabha) on the Department of Atomic Energy—Generation of Electricity.

### COMMITTEE ON PUBLIC ACCOUNTS

[English]

#### Twenty-first Report

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the Twenty-first Report (Hindi and English versions) of Public Accounts Committee on Para 14 of the Report of the Comptroller and Auditor General of India for the year 1982-83, Union Government (Posts and Telegraphs) regarding loss of revenue due to no-revision of rentals.

12.11 hrs.

### COMMITTEE ON SUBORDINATE LEGISLATION

[English]

#### Fourth Report

SHRI MOOL CHAND DAGA (Pali) : I beg to present the Fourth Report (Hindi